

[Shri Satya Narain Sinha]

(See Appendix II, annexure No 78)

(iii) Supplementary Statement No XV—Fourth Session 1958 (See Appendix II annexure No 79)

(iv) Supplementary Statement No XVII—Third Session, 1957 (See Appendix II annexure No 80)

(v) Supplementary Statement No XXI—Second Session 1957 (See Appendix II annexure No 81)

NOTIFICATIONS ISSUED UNDER CINE-  
MATOGRAPH ACT

The Minister of Information and Broadcasting (Dr Keskar) I beg to lay on the Table under sub-section (3) of Section 8 of the Cinematograph Act, 1952 a copy of each of the following Notifications —

(i) G S R No 42 dated the 10th January, 1959 making certain further amendment to the Cinematograph (Censorship) Rules, 1958

(ii) G S R No 166 dated the 7th February, 1959 (Placed in Library See No LT 1254 59)

12 08 hrs

CALLING ATTENTION TO A  
MATTER OF URGENT PUBLIC  
IMPORTANCE

ALLEGED REFUSAL BY STATE TRADING  
CORPORATION TO SUPPLY CAUSTIC SODA  
TO A CERTAIN ASSOCIATION

Mr Speaker Now the calling attention notice, Shri Patel

The Minister of Commerce (Shri Kanungo). It is a fairly long statement running to about a page and a half Shall I lay it on the Table?

Mr. Speaker: But hon Minister is not Patel I am calling Mr Patel Now Shri Ghodasar also is not here The hon Minister may lay it on the Table

Shri Kanungo Sir I beg to lay it on the Table [See Appendix II Annexure No 82]

12 09 hrs

RAILWAY BUDGET—GENERAL  
DISCUSSION—contd

Mr Speaker The House will now take up further discussion of the Railway Budget A number of hon Members would like to speak Shri Frank Anthony

Shri T B Vittal Rao (Khammam) Yesterday somebody was on his legs

Sardar Hukam Singh (Bhatinda) Yesterday, Shri M S Murty was speaking and he has to continue his speech

Mr Speaker Very well Then he may continue his speech I will call Shri Frank Anthony next and then Dr Krishnaswami

Shri M S Murty (Golugonda) Mr Speaker, I was speaking yesterday about the formation of a new rail link in Andhra Pradesh I also spoke about the doubling of the line up to Bhadrachalam I would be failing in my duty if I do not put forth some of the urgent needs of my constituency Waltair station is a junction between the South-Eastern Railway and the Southern Railway and Visakhapatnam is a developing town and it is becoming internationally important The Waltair railway station has not been developed since the last 30 years There is only one platform in the station and the trains do not come in time there, since every train has to stop at the outer distant signal I request the Railway Minister to take note of this and see that a double-platform is constructed there so